

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1227(KB)2019  
IA(I.B.C)/888(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	TRUX APP PVT. LTD VS SAFE CARGO MOVERS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance(via video conference/physically)**

Ms. Shreya Chowdhary, Adv. ] For the Liquidator  
Mr.Surendra Agarwal, Liquidator ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. IA(I.B.C)/888(KB)2024
  - a. This IA has been filed by the Liquidator for placing on record the Progress Report which is at Page Nos. 22 onwards. This IA is accompanied by the Affidavit of Liquidator which is at Page Nos. 16 to 18.
  - b. The Progress Report is taken on record and accordingly this IA is **allowed and disposed of**.
3. Post this matter on **13.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**